

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

17

C.P. No. 237/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: M/s. UTC Fire & Security India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
17	Shikha Pinyani	Company Secretary	Shikha P.

ORDER

CP No. 237/441/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on **23.02.2018**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)